

information the particulars of major communal riots that took place in the country during the last three months i.e. from 1st August,

1991 to 31st October, 1991 are given below:-

<i>Name of the place with date</i>	<i>Main reasons</i>
1. ANDHRA PRADESH HYDERABAD (Sept. 22-28, 1991)	Stone pelting on the Ganesh immersion procession by anti-social elements belonging to another community.
2. BIHAR: CHAKRADHARPUR (District-Singhbhun) (Aug. 8, 1991)	Alleged rape of a tribal girl by a Muslim.

Public order being a State subject, it is for the State Government to take decisions regarding grant of ex-gratia to the next of kin of the victims of the communal violence. The guidelines issued by the Central Government on this subject propose an ex-gratia relief of Rs.50,000/- in case of death.

The Government of Bihar have informed that ex-gratia relief @ Rs. one lakh each to the families of the victims of the communal violence was announced by the Chief Minister, out of which Rs.10,000/- each has already been paid. The information regarding Andhra Pradesh is not available.

23rd International Film Festival of India

448. SHRI G. MADE GOWDA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether 23rd International Film Festival of India will be held at Bangalore; in January, 1992;

(b) if so, the estimated amount of expen-

diture to be incurred for the above Festival;

(c) how many participant are expected to participate in the proposal Festival;

(d) the names of the countries likely to participate the Film Festival; and

(e) the amount to be shared by the Karnataka Government for the above Festival?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI GIRIJA VYAS): (a) Yes, Sir.

(b) An expenditure of Rs. 90 lakhs has been estimated to be incurred by the Government of India.

(c) About 115 foreign and Indian film makers, artists, producers etc., are expected to participate as guests of the festival. In addition, about 3,000 delegates representing Indian film industry and film organisations and about 400 film journalists, photog-

raphers etc., are expected to be accredited to the festival.

(d) Invitations have been extended to all countries with whom India is having diplomatic relations. It is expected that most of the film producing countries will participate in the festival.

(e) The Government of Karnataka will meet expenditure on providing certain infrastructural facilities for organising the festival.

[*Translation*]

Persons Arrested under National Security Act

449. SHRI VISHWANATH SHASTRI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the total number of persons arrested under national Security Act and various other Acts during the period from July 1991 to 31 October, 1991; and

(b) the number of former and present Members of Parliament and Legislatures among the persons arrested under the aforesaid Acts, separately?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI. M.M. JACOB): (a) and (b). The information is being collected and will be laid on the table of the House.

[*English*]

Telecast of Sharja Cup of Australia through Satellite

450. SHRI GANGADHARA SANIPALLI: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the amount of foreign exchange involved in telecasting the Sharja Cup of Australia through satellite;

(b) the percentage of viewers of this game in the country;

(c) the revenue collected through sponsorships of the matches; and

(d) the revenue collected through various advertisements during the telecast of the matches?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI GIRIJA VYAS):

(a) No foreign exchange was spent by Doordarshan on the coverage of the Sharjah Cup cricket matches.

(b) According to Doordarshan, the viewership of the telecast of these matches varied between 16-40%.

(c) and (d). The net earnings to Doordarshan from the coverage of this tournament amounted to Rs. 52.55 lakhs.

[*Translation*]

Oppression of Weaker Section of Society

451. SHRI ARVIND TRIVEDI: Will the Minister of WELFARE be pleased to state:

(a) whether the Government have appointed any Committee to check oppression of weaker sections of society;

(b) if so, whether the Committee has made some recommendations to stop oppression of weaker sections; and

(c) if so, the details thereof and by when its recommendations are likely to be implemented?

THE MINISTER OF WELFARE (SHRI SITARAM KESRI): (a) No, Sir.